

B
ITEM NO.111(MM)

COURT NO.3

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Cr1.A.No.1215 of 2005

DEHAL SINGH

Petitioner(s)

VERSUS

STATE OF H.P.

Respondent(s)

(With office report)

WITH Cr1.A. NO. 1216 of 2005

(With appl.(s) for bail)

Date: 22/04/2010 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR
HON'BLE MR. JUSTICE CYRIAC JOSEPH

For Appellant(s)

Mr. S. Chandra Shekhar, Adv.

Mr. T. Mahipal, Adv.

For Respondent(s)

Mr. Naresh Kumar, Adv.

UPON hearing counsel the Court made the following
O R D E R

We are informed that the bail application in Cr1.A.No.1216 of 2005, is, in fact, pending consideration. Let the same be listed separately for consideration on 27th April, 2010, at the top.

(Sheetal Dhingra)
Court Master

(Juginder Kaur)
Court Master